

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:19
ANSWERED ON:07.07.2014
WELFARE SCHEMES FOR WORKERS IN UNORGANISED SECTOR
Patel Smt. Jayshreeben

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of welfare schemes being implemented for the workers in the unorganised sector of the country;
- (b) whether the Government proposes to ensure the registration of all workers in the unorganised sector including newspaper vendors, women and other workers in various fields; and
- (c) if so, the details thereof and the mechanism put in place for the purpose?

Answer

MINISTER OF STEEL, MINES, LABOUR & EMPLOYMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 19 FOR 07.07.2014 BY SHRIMATI JAYSHREEBEN PATEL REGARDING WELFARE SCHEMES FOR WORKERS IN UNORGANISED SECTOR.

(a): To provide social security to the workers in the unorganized sector, the Government enacted the "Unorganised Workers Social Security Act 2008. The Act, inter-alia, provides for formulation of social security schemes viz. life and disability cover, health and maternity benefits, old age protection and any other benefit as determined by the Government for unorganized workers. The schemes mentioned in Schedule -1 of the Act are as under:

1. Indira Gandhi National Old Age Pension Scheme.
2. National Family Benefit Scheme.
3. Janani Suraksha Yojana.
4. Handloom Weavers' Comprehensive Welfare Scheme.
5. Handicraft Artisans' Comprehensive Welfare Scheme.
6. Pension to Master Craft pensions.
7. National Scheme for Welfare of Fishermen and Training and Extension.
8. Janshree Bima Yojana (Now combined with Aam Admi Bima Yojana)
9. Aam Admi Bima Yojana.
10. Rashtriya Swasthya Bima Yojana.

(b) & (c): At present there is no scheme to register all workers in the unorganised sector.